BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Appeal No.73 of 2017 (SZ)

Appellant(s)		**Respondent(s)**
M/s Sharda Agro Industries Pvt. Ltd. Rep by its Executive Director, Guntur, Andhra Pradesh.	**Vs**	The Appellate Authority, Tamil Nadu Pollution Control Board, Purasawalkam, Chennai and 2 others.
Legal Practitioners for Appellant(s)		**Legal Practitioners for Respondents**
M/s R. Saravanakumar, E. Veda Bagath Singh, J. Raja Rao & U. Sriram		Mrs. H. Yasmeen Ali for R1 and R2

Appeal No.74 of 2017 (SZ)

Appellant(s)		**Respondent(s)**
M/s Sharda Agro Industries Pvt. Ltd. Rep by its Executive Director, Guntur, Andhra Pradesh.	**Vs**	The Appellate Authority, Tamil Nadu Pollution Control Board, Purasawalkam, Chennai and 2 others.
Legal Practitioners for Appellant(s)		**Legal Practitioners for Respondents**
M/s R. Saravanakumar, E. Veda Bagath Singh, J. Raja Rao & U. Sriram		Mrs. H. Yasmeen Ali for R1 and R2

Note of the Registry	Orders of the Registrar
Order No.	Date: 07.11.2017 Appellant & counsel not present. R2, R3 representing counsel present. On request, R2, R3 reply call on 21.11.2017. (Tmt. Meena Satheesh) Registrar